## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 23/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

Name of the Company:

Mahesh Hariprasad Joshi

(Prestige Tefparts Pvt Ltd)

V/s.

Registrar of Companies, Ahmedabad

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. KEYOOR BALLSHI PCS Applicant Amazing

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## **ORDER**

Learned PCS Mr. Keyoor Bakshi present for Appellant. None present for ROC, Ahmedabad.

Copy of Gazette filed.

Proof of service of notice of date of hearing on ROC filed stating that notice was served on 11.09.2017.

Hence, list the matter on 03.10.2017 for objections of ROC, if any.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of September, 2017.